

**DIVISION BENCH**

**ITEM NO. 145**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 11/2021, MA No. 33/2021 & IA No. 24/2022 IN CP No. 44/ALD/2021**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STEEL AUTHORITY OF INDIA LTD V/S JAIPRAKASH ASSOCIATES LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**THROUGH VIDEO CONFERENCING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 26<sup>th</sup> April, 2023.

**-Sd-**

**(Deputy Registrar)**

**16<sup>th</sup> March, 2023**

*Priya Agarwal  
(Stenographer)*